## Extending knitted fabrics from export SOPS under MEIS

- 670. DR. CHANDAN MITRA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether the Directorate General of Foreign Trade (DGFT) has recently announced a new list of textile items eligible for export sops, if so, the details thereof;
- (b) the reasons for exclusion of certain knitted fabrics for concession under the Merchandise Exports from India Scheme (MEIS); and
- (c) the steps taken by Government to grant benefits on export of entire range of knitted fabrics including value added products such as cotton dyed and printed fabrics in order to avoid unintended inclusion?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) to (c) Merchandise Exports from India Scheme (MEIS) incentivizes 5012 tariff lines at 8 digit level at present. The list of eligible lines is available in Public Notice Nos. 2 dated 01.04.2015, 27 dated 14.07.2015, 28 dated 15.07.2015 and 44 dated 29.10.2015 available at <a href="https://www.dgft.gov.in">www.dgft.gov.in</a>. It includes 752 tariff lines relating to Textiles, Ready Made Garments and Made Ups sector. Labour intensive products like Handloom, Coir, Jute, Textile related handicraft products, carpets, woollen shawls etc. have been provided support at maximum rate of 5%. Important lines of Ready Made Garments, Made ups and cotton fabrics are also covered. Other lines of textiles could not be supported, given the need to prioritize within the available resources.

## Review of performance of independent regulators

- 671. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether Government propose to reconsider its response and agree to undertake a review of performance of independent regulators across various sectors keeping widespread view in mind that India is currently in a bright spot and has an opportunity to capitalize in the current global crisis by undertaking structural reforms; and
  - (b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) At present, no such proposal is under consideration of the Government.